

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF YAPAPP INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	YAPAPP INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	31 May 2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, CHANDIGARH
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900PB2016FTC051039
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	#2244, Block - C Sector - 66 B, AERO CITY SAS Nagar Mohali Punjab 160062
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28 February 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Surendra Raj Gang IBBI/IPA-001/IP-P01066/2017-18/11773 Address: GT Restructuring Services LLP, L 41 Connaught Circus New Delhi-110001 E-Mail – Surendra.raj@in.gt.com E-Mail - Lq.yapapp@in.gt.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	31 March 2022

Notice is hereby given that the **YAPAPP INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 28 February 2022.

The stakeholders of **YAPAPP INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 31 March 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Surendra Raj Gang

IBBI/IPA-001/IP-P01066/2017-18/11773

Liquidator for YAPAPP INDIA PRIVATE LIMITED

Registered address and email ID of the Liquidator with the IBBI:

Address: GT Restructuring Services LLP L 41

Connaught Circus,

New Delhi-11001

E Mail: Surendra.raj@in.gt.com

Place: New Delhi

Date: 03 March 2022

